

Central Administrative Tribunal, Principal Bench

Original Application No. 2805 of 2003

New Delhi, this the 28th day of November, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. S.A. Singh, Member (A)

N.P. Sharma  
S/o late Shri D.C. Sharma,  
R/o 60, Shyam Bhawan,  
West Arjun Nagar,  
Agra-282001

.... Applicant

(By Advocate: Shri D.N. Sharma)

Versus

1. Union of India  
(Through The Commissioner)  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi-16

2. The Assistant Commissioner  
Kendriya Vidyalaya Sangathan,  
(Kolkata Region), ED Block,  
Salt Lake Sector-1,  
Kolkata-700 064

3. Shri Satya Pal Singh,  
Vice Principal  
Kendriya Vidyalaya,  
Khandwa (M.P.)

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

By virtue of the present application, Shri N.P. Sharma/applicant seeks a direction that he should be promoted as Vice Principal from the date of his eligibility as per his seniority with consequential benefits.

2. It is asserted that on 18.11.2002, as per Kendriya Vidyalaya Sangathan circular, particulars of Post Graduate Teachers upto All India seniority serial no. 2500 were called. The applicant was at serial number 2335. On 16.4.2003, the Kendriya Vidyalaya Sangathan issued a

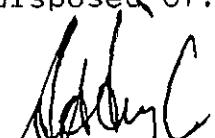
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promotion order of Post Graduate Teachers as Vice Principals but the name of the applicant did not find a mention therein. Persons junior to him had been promoted. The applicant superannuated on 31.7.2003.

3. Learned counsel for the applicant contends that the service record of the applicant has no adverse entry and there were no just grounds to ignore him. In this regard, the applicant has submitted a representation dated 25.4.2003 which has not been decided till date.

4. Keeping in view the aforesaid facts, at the initial stage when rights of the respondents are not likely to be affected, we deem it unnecessary to give a show cause notice while disposing the present application.

5. It is directed that the Commissioner, Kendriya Vidyalaya Sangathan would consider the aforesaid representation and pass an appropriate speaking order preferably within four months of the receipt of the certified copy of the present order and communicate it to the applicant. With these directions, the O.A. is disposed of.

  
( S.A. Singh )  
Member (A).

  
( V.S. Aggarwal )  
Chairman.